

APPOINTMENT OF A SPECIAL OFFICER FOR LINGUISTIC MINORITIES

*91. SHRI MAHESWAR NAIK: Will the Minister of HOME AFFAIRS be pleased to state the stage which the question of appointing a Special Officer for safeguarding the interests of linguistic minorities has reached?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): Appointment of Special Officer has been made.

PROGRESS UNDER THE SMALL SAVINGS SCHEME IN STATES

*92. SHRI J. H. JOSHI: Will the Minister of FINANCE be pleased to state:

(a) the amount of work done in the States of Bombay, Madhya Pradesh, Bihar, Uttar Pradesh and Madras under the Small Savings Scheme during the months of May and June, 1957; and

(b) how it compares with the work done in the corresponding months of the previous year?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

Net Small Savings Collections during the months of May and June in the years 1956 and 1957

(In Lakhs of Rs.)

State	May	
	1956	1957
Bombay	1,27	15
Madhya Pradesh	13	5
Bihar	30	2
Uttar Pradesh	66	1,00
Madras	17	3
	June	
	1956	1957
Bombay	1,62	74
Madhya Pradesh	20	13
Bihar	50	5
Uttar Pradesh	40	35
Madras	32	10

Note.—Figures for May and June, 1957 are provisional. Those for last year are for State, prior to reorganisation.

LOAN FROM FOREIGN COUNTRIES FOR FINANCING THE SECOND PLAN

*93. SHRI J. H. JOSHI: Will the Minister of FINANCE be pleased to state:

(a) whether Government have been negotiating with foreign countries for borrowing nearly Rs. 300 crores for financing the Second Five Year Plan; and

(b) if so, with what result?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) and (b). No such negotiations are being carried on by Government with any foreign country.

CASES OF SUICIDE BY JUMPING DOWN FROM THE QUTAB MINAR

*106. SHRI ALGURAI SHASTRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of suicide committed by jumping down from the Qutab Minar during the last five years; and

(b) the measures adopted to check the use of the Qutab Minar for such purposes?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) Four (during the five years from 1st August 1952 to 31st July 1957).

(b) Climbing up the Qutab Minar by a single visitor has been prohibited and a board notifying this order is displayed at the entrance to the Qutab Minar. In addition, a chowkidar has also been posted at the entrance of the Qutab Minar to check single persons going up.

फ़ौजी सामान के कारखानों के वर्मचारीजों के लिये बवर्टों का निर्माण

६६. श्री नवाब हिह चौहान : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :